GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1109 ANSWERED ON:29.11.2012 REVIEW OF OLD LAWS Chavan Shri Harischandra Deoram

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Law Commission has given any new suggestion to the States for reviewing the age old laws and updating the judicial system;

(b) if so, the details thereof; and

(c) the reaction of the State Governments thereto?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (c) The information is being collected and will be laid on the Table of the House.